

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **12.03.2025** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10.30 AM

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In the Court of **Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),**
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 403/2025 (For Direction) in Comp App (AT) (CH) (Ins) No. 228/2024 For Stay IA No.606/2024 For Exemption IA No. 607 & 608/2024	Ammon Holdings Pte. Ltd. Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt. Ltd	Mr. Arun Karthik Mohan	Mr. AG Sathyanarayana

02.00 PM

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 93/2025 For Stay IA No. 262/2025	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & 28 Ors.	Mr. Mayan H Jain	Mr. VVSN Raju- R7 R9 R24
3.	Comp App (AT) (CH) (Ins) No. 96/2025 For Stay IA No. 270/2025	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr.	Mr. Mayan H Jain	
4.	Comp App (AT) (CH) (Ins) No. 309/2024 For Stay IA No. 829/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr.	Mr. Mayan H Jain	Mr. Nityavendhan K R1 R2
5.	Comp App (AT) (CH) (Ins) No. 310/2024 For Stay IA No. 828/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr	Mr. Mayan H Jain	Mr. Nityavendhan K R1 R2

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	IA No. 252/2025 (For Direction) IA No. 328/2025 (For Amendment) in Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024 For Directions IA No. 1050/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors.	Mr. Allwin Godwin	Ms. R Moneshaa R1, R3 Ms. Anuradha Bisani R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in